13,14

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 183 of 2017 with C.P. No. 68/241-246/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

Name of the Company:

Shailesh P Gonawala & Ors.

V/s.

Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act:

Section 241-246 r/w 213, 447, 448 of the

Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) D	ESIGNATION	REPRESENTATION	SIGNATURE
1. BHIREM R.DAVE	PCS	R-2,2477	
2. BHAIRAV H. SHUKLA	PCS	R-3	
3. S. Suranis au 1978-19	f-cs	Reffunción	555

<u>ORDER</u>

Learned Advocate Mr. S. Suriyanarayanan present for Original Petitioners. Learned PCS Mr. Dhiren Dave present for Original Respondents no. 2 and 4 to 7. Learned PCS Mr. Bhairav Shukla present for Respondent no. 3. None present for other Respondents.

Heard arguments of Learned PCS for Respondents no. 2 and 4 to 7.

Heard reply arguments of Learned Counsel for Petitioners.

For filing of written arguments of both sides.

List the matter on 21.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of September, 2017.